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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 403/2004  
OA NO. 2462/1989

This the 28th day of October, 2004.  
HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)  
HON'BLE MR. S.A.SINGH, MEMBER (A)

Vijay Swarup Lav,  
S/o Dr. Desh Raj,  
R/o 13/332 B,  
Geeta Colony, Delhi

Senior Medical Officer,  
Directorate of I.S.M. & HOM  
Delhi.

(By Advocate: Sh. S.K.Belwal proxy for Sh. S.C.Jain)

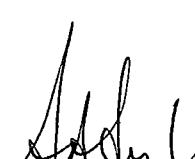
Versus

1. Sh. S.Raghunathan, Chief Secretary,  
(Government of National Capital Territory of Delhi),  
New Sachivalya,  
I.P.Estate, New Delhi.
2. Sh. S.P.Agarwal,  
Principal Secretary (Health)  
(Government of National Capital Territory of Delhi),  
New Sachivalya,  
I.P.Estate, New Delhi.
3. Sh. N.K.Vaish,  
Director of I.S.M. & Homoeopathic,  
Tibia College Campus,  
New Rohtak Road,  
Karol Bagh, New Delhi.

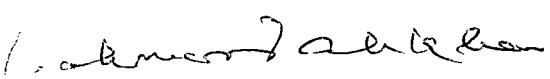
ORDER (ORAL)

Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for applicant has submitted that he has instructions from the  
applicant to withdraw this CP. Contempt Petition is dismissed as withdrawn.

  
( S.A. SINGH )  
Member (A)

'sd'

  
( M.A. KHAN )  
Vice Chairman (J)